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ITEM NO.16(MM)

COURT NO.1

SECTION XVIA

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).10361/2006

AASTHA DIAGNOSTIC CLINICAL LAB. & ORS.

Petitioner(s)

VERSUS

STATE OF J&K & ORS.

Respondent(s)

WITH

SLP(C) NO. 13737 of 2006

SLP(C) NO. 13087 of 2006

SLP(C) NO. 13761 of 2006

(With prayer for interim relief and office report)

SLP(C) NO. 1242 of 2007

SLP(C) NO. 14344 of 2006

SLP(C) NO. 14345 of 2006

SLP(C) NO. 15584 of 2006

with appln.(s) for exemption from filing c/c of the impugned order and c/delay in filing SLP a  
nd

with prayer for interim relief and office report)

SLP(C) NO. 12441 of 2006

SLP(C) NO. 10499 of 2006

(With appln.(s) for directions and permission to file rejoinder affidavit and with prayer for  
interim

relief and office report)

SLP(C) NO. 14296 of 2006

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(With appln.(s) for exemption from filing c/c of the impugned order and with prayer for interi  
m

relief and office report)

(for final disposal)

Date: 02/04/2008 These Petitions were mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE R.V. RAVEENDRAN

HON'BLE MR. JUSTICE J.M. PANCHAL

For Petitioner(s) Mr. \_\_\_\_\_, Adv. (Proxy) (Mentioned by)

Ms. Sumita Hazarika, Adv.  
Mr. P.D. Sharma, Adv.  
Mr. T. Mahipal, Adv  
Mr. Sunil Kumar Verma, Adv.

For Respondent(s) Mr. Anis Suhrawardy

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UPON hearing counsel the Court made the following  
ORDER

As requested, list after two weeks.

(G.V.Ramana)  
Court Master

(Veera Verma)  
Court Master